In the Court cases, the Payment of Wages Authoril? did not go into the legality, validity or otherwise of the strike nor was the said issue decided by the Calcutta High Court. In view of this, it has been decided that the benefit of the ji dgment cannot be extended to staff other than those who were a party to the Court cases.

The legality o otherwise of the lockout is under appeal to the Supreme Court. The question of extending the benefit of paym nt to staff other than those who were a party to the court cases will be dec ded when the decision of the Supreme Court is available. \lor

ROURKELA STEEL PLANT

2lfsHRI SUMDAR MANIPATEL: Will the Minis er of STEEL AND HEAVY ENGINEERING be pleased to state:

- (a) what is the extent to which the production sche lufe had been affected due to the labo Ir trouble at Rourkela Steel Plant dur ng the last two years;
- (b) the exten of loss suffered by Government as a result thereof; and
- (c) the steps taken by Government to keep up the .chedule?

THE MINIS' ER OF STEEL AND HEAVY ENG NEERING (SHRI S. MOHAN KUMARAMANGALAM): (a) to (c) Prod; ;tion schedule at Rourkela Steel Plant was affected during the last two years >n account of unsatisfactory industri 1 relations and certain technical and operational constraints. The extent of 1<>ss to the Plant due to labour troubles -vas broadly as follows:

Year	Man-hours lost	Value of production lost (in Rupees)
1969—70	167,112	70,940,000
1970—71	279,825	122,941,000
(upto September, 1970)		

The industrial relations situation has improved since October, 1970. Necessary steps are also being taken by the Plant to improve the technical and opera tional efficiency. Government are; however, not yet entirely satisfied about the position and consider that the plant has still some way to go before reaching the desired stage.

to Questions

हैवी इंजीनियरिंग कारपोरेशन, रांची में काम करने वाले इंजीनियरों की मांगें

- 22 श्री जगदम्बी प्रसाद यादव: इस्पात तथा भारी इंजीनियरी मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि रांची स्थित हैवी इंजीनियरिंग कारपोरेशन के विभिन्न श्रेणियों के इंजीनियर पिछले कुछ समय से अपनी मांगों के संबंध में संघर्ष करते आ रहे हैं;
- (ख) यदि हां, तो उनकी मांगें क्या हैं तथा उन मांगों को मानने में सरकार को क्या कठिनाई है; और
- (ग) उनकी मांगों को पूरा करने के लिए सरकार ने अब तक जो कदम उठाये हैं उनका ब्यौरा क्या है ?

DEMANDS OF ENGINEERS WORKING IN HEAVY **ENGINEERING CORPORATION, RANCMI**

- 22. SHRI J. P. YADAV: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether it is a fact that various categories of engineers of the Heavy Engineering Corporation, Ranchi have been struggling for quite some time past in connection with their demands:
- (b) if so, what are their demands and what are the difficulties experienced by Government to meet them: and
- (c) what are the details of the steps so far taken by Government to meet their demands?]
 - †[] English translation.